

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ANKIT METAL & POWER LIMITED OPERATING IN METAL & STEEL INDUSTRY
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

| 1. | Name of the corporate debtor along with PAN & CIN/LLP No. | Ankit Metal & Power Limited PAN - AAECA5230B CIN - L27101WB2002PLC094979 | | | | | | | | | | | | | | | | | | |
|---------------------|---|--|--|---------|--------------------|-------------|---------------|-----------|---------------|--------|---------------|------------------|---------------|----------|---------------|----------|-------------|---------------------|--|---|
| 2. | Address of the registered office | 35, Chittaranjan Avenue, Kolkata, West Bengal 700012 | | | | | | | | | | | | | | | | | | |
| 3. | URL of website | https://www.ankitmetal.com/ | | | | | | | | | | | | | | | | | | |
| 4. | Details of place where majority of fixed assets are located | 35, Saltora Bankura Road, Jorehira Chhatna, Bankura, West Bengal, 722137 | | | | | | | | | | | | | | | | | | |
| 5. | Installed capacity of main products/services | <table border="1" style="width: 100%;"> <thead> <tr> <th style="width: 50%;">Product</th> <th style="width: 50%;">Installed Capacity</th> </tr> </thead> <tbody> <tr> <td>Sponge Iron</td> <td>2,10,000 (MT)</td> </tr> <tr> <td>MS Billet</td> <td>1,80,000 (MT)</td> </tr> <tr> <td>Pellet</td> <td>6,00,000 (MT)</td> </tr> <tr> <td>TMT Bar/MS Round</td> <td>1,00,000 (MT)</td> </tr> <tr> <td>Wire Rod</td> <td>1,80,000 (MT)</td> </tr> <tr> <td>Pig Iron</td> <td>12,500 (MT)</td> </tr> <tr> <td rowspan="2">Captive Power Plant</td> <td>20 MW - WHRB (Waste Heat Recovery Based)</td> </tr> <tr> <td>25.5 MW - AFBC (Atmospheric Fluidised Bed Combustion)</td> </tr> </tbody> </table> | | Product | Installed Capacity | Sponge Iron | 2,10,000 (MT) | MS Billet | 1,80,000 (MT) | Pellet | 6,00,000 (MT) | TMT Bar/MS Round | 1,00,000 (MT) | Wire Rod | 1,80,000 (MT) | Pig Iron | 12,500 (MT) | Captive Power Plant | 20 MW - WHRB (Waste Heat Recovery Based) | 25.5 MW - AFBC (Atmospheric Fluidised Bed Combustion) |
| Product | Installed Capacity | | | | | | | | | | | | | | | | | | | |
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| Captive Power Plant | 20 MW - WHRB (Waste Heat Recovery Based) | | | | | | | | | | | | | | | | | | | |
| | 25.5 MW - AFBC (Atmospheric Fluidised Bed Combustion) | | | | | | | | | | | | | | | | | | | |
| 6. | Quantity and value of main products/services sold in last financial year | As per Annual Report, revenue from operations for F.Y. 2022-23 was INR 853.99 Crores, and as per Financial Results of Q3 of F.Y. 2023-24, revenue from operations for 9 months ended 31 st December 2023 was INR 555.68 Crores. Please refer financials results of the corporate debtor available on website: - https://www.ankitmetal.com/ | | | | | | | | | | | | | | | | | | |
| 7. | Number of employees/workmen | The plant was operational till December'23 and as per salary sheet of December'23 provided by the erstwhile management of the corporate debtor the total no of Number of Employees / Workmen were 1,016. | | | | | | | | | | | | | | | | | | |
| 8. | Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of the process are available at: | Refer Investor's Corner tab on https://www.ankitmetal.com/investors.html for Financial Statement Refer CIRP tab on https://www.ankitmetal.com/ or send an email to IP.ankitmetal@gmail.com for relevant dates and detailed Expression of Interest | | | | | | | | | | | | | | | | | | |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | Refer Expression of Interest (EOI) process document available under CIRP tab on https://www.ankitmetal.com/ or send an email to IP.ankitmetal@gmail.com | | | | | | | | | | | | | | | | | | |
| 10. | *Last date for receipt of expression of interest | *July 27, 2024 (Extended from July 16, 2024) | | | | | | | | | | | | | | | | | | |
| 11. | Date of issue of provisional list of prospective resolution applicants | August 03, 2024 | | | | | | | | | | | | | | | | | | |
| 12. | Last date for submission of objections to provisional list | August 08, 2024 | | | | | | | | | | | | | | | | | | |
| 13. | Date of issue of final list of prospective resolution applicants | August 17, 2024 | | | | | | | | | | | | | | | | | | |

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| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants | August 22, 2024 (subject to receipt of Non-Disclosure Agreement by Eligible PRAs) |
| 15. | Last date for submission of resolution plans | September 21, 2024 |
| 16. | Process email id to submit Expression of Interest | IP.ankitmetal@gmail.com |

*Subject to ratification by the CoC.

Note: The Prospective Resolution Applicants who had submitted the EoI in pursuance to the Form-G dated July 01, 2024 as published by the IRP are not required to submit fresh EoIs.



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AFA valid till January 22, 2025

Date: 20 July 2024
Place: Kolkata